

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(S) No. 1842 of 2019

With

W.P.(S) No. 1845 of 2019

CORAM: HON'BLE MR. JUSTICE DR. S. N. PATHAK
(Through: Video Conferencing)

For the Petitioner : Mr. Anil Kumar Sinha, Sr. Advocate
For the State : Mr. Dipak Kumar Dubey, AC
Mr. Shadab Bin Haque, AC

07/25.03.2021 As prayed, put up this case on 28.04.2021.

(Dr. S.N. Pathak, J.)